

(2024) 11 NCDRC CK 0063

National Consumer Disputes Redressal Commission

Case No: Revision Petition No.650 Of 2022

Mukesh Kumar Kaushal

APPELLANT

Vs

ICICI Lombard General
Insurance Co. Ltd. & Anr

RESPONDENT

Date of Decision: Nov. 25, 2024

Acts Referred:

- Consumer Protection Act, 1986 - Section 13(1)(c), 21(b)
- Consumer Protection Act, 2019 - Section 58(1)(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Sweta Rani, Mukul Tyagi, Rajesh Rana

Final Decision: Dismissed

Judgement